

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 197 of 2024 (SZ)

IN THE MATTER OF:

Suo Moto matter in respect of news item appearing
in The Times of India dated 07.04.2024 titled
“ECR backwaters turn dump yard”.

And

Tamil Nadu Pollution Control Board (TNPCB)

Through its Member Secretary, Chennai and ors

. ...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai



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CHENNAI

Original Application No.197 of 2024 (SZ)

IN THE MATTER OF

News item appearing in The Times of India
Dated 07.04.2024 titled “ECR backwaters turn
dump yard”

Applicant (s)

Verus

1. Engineer in Chief
Water Resources Department
2. Member Secretary
Central Pollution Control Board
3. Member Secretary
Tamil Nadu Pollution Control Board
4. Block Development Officer,
Thiruporur
5. The District Collector
Chennai
6. Member Secretary
Tamil Nadu State Coastal Zone Management Authority

Respondent(s)

REPORT FILED BY THE BLOCK DEVELOPMENT OFFICER, THIRUPORUR.



I, P.Poomagal Devi, Daughter of Thiru.S.P.Palani, Aged 48 Years working as Block Development Officer(Village Panchayat) Thiruporur, Chengalpattu District, do hereby solemnly affirm and Sincerely states as follows:

I am the Block Development Officer(V.P) of Thiruporur Block and I am The 4th Respondent hear in and well acquainted with the facts of the case as per the records.

I submit the following the detailed action taken report for the above case.

It is submitted to state that the Garbage already in dumped in Survey No..264 of Kazhipattur Village Muttukadu Panchayat near Muttukadu banckwaters has been fully removed and shifted to Kolathur dumping yard in Kattankolathur Block now not even a minimum quantum of garbage had been dumped in Survey No...264. (The Photographs for the same is enclosed here with)





It is submitted to state that in continuation of The Hindu Chennai news on 27.01.2025 The Addl. Collector (Dev), Chengalpattu District made a **joint inspection in the Kazhipattur Muttukadu Backwaters area (Survey No.264) along with Tahsildar Thiruporur, BDO Thiruporur, Police officials and Village Panchayat President** on 28.01.2025 during in the inspection several instruction were have made in order to protect the Muttukadu Backwater from the contamination of sewage water.







It is submitted to state that the following steps will be adhered to prevent the illegal letting out of sewage water and dumping of garbage.

Plan to Control Illegal Dumping

1. Removal of existing garbage

- Necessary instruction have been given to remove the existing garbage and disposed to Kolathur dumping yard, within a weak period and not to dump garbage here in future.
- A request letter has been sent to Tahsildar Thiruporur to identify suitable alternate place for dumping garbage
- **Action Taken Report**

At present the existing garbage have been removed and disposed to Kolathur dumping yard.





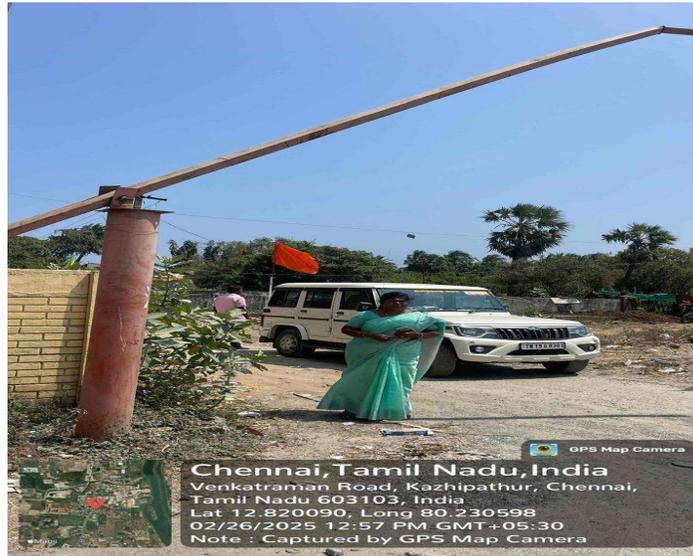
2. Security Measures

- **Check Posts:**
 - Installation of check posts at the entrance of the road with 24-hour security guards.
 - Placing of another check post at Dyeing & printing Mills Company for additional security and monitoring.

- **Action Taken Report**

A check post at the entrance of the road has been installed with security guard from Village Panchayat Fund.

Placing of another check post at Dyeing & printing Mills Company as also Installed for additional security and monitoring from Village Panchayat Fund



- Surveillance:
 - Fixing of 2 CCTV cameras at the road entrance and other intermediate location such as veleth Hightech Composites (P)Ltd, Dyeing and Printing mills Ltd, Chettinadu company
 - Establishment of a centralized surveillance room at SVT mahal to monitor the footage in real-time.
- **Action Taken Report**
 - As per the plan of action 2 CCTV cameras at the road entrance and other intermediate location such as veleth Hightech Composites (P)Ltd, Dyeing and Printing mills Ltd, Chettinadu company has been fixed.
 - As per the plan of action a centralized surveillance room at SVT mahal has been established to provide monitor the footage in real-time from Village Panchayat Fund.



3. Environmental Measures

- **Tree Planting:**
 - Planting of trees along the riverbed to create a natural barrier.
 - Enhance the aesthetic value and ecological balance of the area.

4. Legal and Penal Actions

- **Penalties:**
 - Imposing strict penalties for illegal dumping.
 - Seize lorries involved in illegal dumping activities.

5. Warning Signs

- **Sign Boards:**
 - Install warning sign boards at strategic locations.
 - Clearly state the penalties for illegal dumping and the presence of surveillance

6. Formation of Burial ground road

- It is necessary to form WBM/WMM road for Burial ground for the length of 300m width 3.75m.

7. Implementation Plan

• Community Awareness:

- Conduct awareness campaigns to educate the local community about the impact of illegal dumping.
- Encourage community participation in monitoring and reporting illegal activities.

Regular Inspections:

- Conduct regular inspections along the riverbed to ensure compliance with the new measures.
- Collaborate with local authorities, Revenue officials and Police officials to enforce regulations and penalties.

Maintenance and Monitoring:

- Ensure regular maintenance of check posts, surveillance systems, and planted trees.
- Continuously monitor the effectiveness of the measures and make necessary adjustments.

It is humbly submitted to state that as per the plan of action to control illegally dumping and security measures the local village panchayat administration is now fully removed the existing garbage and 2 check posts are also installed at the entrance of the road and in the middle of the road for entering the heavy vehicles in the road. The village panchayat in also fixed CCTV camaras in the road at specific places, and also a centralized surveillance room has been established to provide monitor the footage in real-time. And the remaining measures will be implemented in due course.

It is therefore prayed that this Non'le Tribunal may be pleased to accept this report and close the Application No.197 of 2024 and thus render justice.


Block Development Officer (VP)
Thiruporur Panchayat Union

VERIFICATION

I, P.Poomagal Devi, Block Development Officer, Thiruporur, Chengalpattu District, do here by verify that the contents of above report are true to the best of my knowledge through records.

DATE: 04.08.2025


Block Development Officer (VP)
Thiruporur Panchayat Union